

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1427  
ANSWERED ON:06.03.2013  
ALLOTMENT OF ACCOMMODATION ON MEDICAL GROUND NO  
Joshi Shri Mahesh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

to the reply to Unstarred Question No. 711 dated 14 August, 2012 regarding allotment of accommodation on medical ground and state:

- (a) whether the Government has finalised new format for medical/disability certificate and requested all the 61 applicants to furnish their respective medical/ disability certificate in the new format;
- (b) if so, the details of such cases in which the Government has received medical/ disability certificate in the new format and disposed of after due consideration, applicant- wise;
- (c) the details of such applicants whose cases have been rejected even after furnishing new format of medical/ disability certificate and the reasons therefor, applicant-wise;
- (d) whether there are some applicants whose cases were approved without taking medical/disability certificate in new format; and
- (e) if so, the details thereof along with the reasons therefor, applicant-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a):Yes, Madam.

(b) & (c):Details of such cases where medical/disability certificate has been received in new format are at Annexure-I. Cases of applicants mentioned in Annexure-I are under submission to the Competent Authority for decision. One case of Shri P.N. Pandey has already been disposed of.

(d) & (e):Yes, Madam. 05 cases were approved by the Competent Authority in pursuance of Guidelines No. S-13020/1/2010-MS/MH-II of Directorate General of Health Services (Medical Hospital Section-II) dated 18.6.2010, according to which physical disability certificates issued by single doctor are acceptable. The said condition is also acceptable in the new format. Details are at Annexure-II.